Subzimandi Fruit Market, Delhi runs to more than a crore of rupees; and

(b) if so, whether there is any proposal under Government's consideration to reopen the assessment of Income-tax of the Fruit and Vegetable Merchants of Subzimandi, Delhi?

THE DEPUTY PRIME MINIS TER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Yes, Madam.

(b) No, Madam. A news item of a general nature cannot be made the basis for reopening assessments of the merchants of a particular area in the absence of specific information about the individual cases.

## ALLOTMENT OF MEAT SHOPS ON RANI JHANSI ROAD, DELHI

736. SHRIMATI SARLA BHA
DAURIA: Will the Minister of HEALTH
AND FAMILY PLANNING AND WORKS,
HOUSING AND URBAN
DEVELOPMENT be pleased to state:

- (a) whether the DDA has recently allotted meat shops in the Janta Market near Samdiwala Mandir, Rani Jhansi Road, Delhi, hurting the sentiments of the Hindus of that locality; and
- (b) if so, what sleps are being taken to remove these shops from the place and allot shops to these shopkeepers in other markets?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) During the clearance operation conducted in Shah-dara Area in February 1969, two meat sellers were also removed and allotted two shops in Janta Market at Jhandewalan, along with other commercial squatters. No complaints have been received by the Delhi Administration from the Hindu Com-

numity on account of the existence ol meat shops in this market.

- (b) At present there is no proposal to shift these shops to any other market.
  - 7S7. [Transferred to the 14</i May, 1969.]

#### AMOUNTS OWED BY CENTRAL GOVERNMENT TO KERALA GOVERNMENT AND TRIVANDRUM CORPORATION

- 738. SHRI KESAVAN (THA ZHAVA): Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether any amount is due from the Central Government to the Government of Kerala and to the Trivandrum Corporation by way of rent;
- (b) if so, the amounts due to the Kerala Government and Trivandrum Corporation till to date;
  - (c) what are the reasons for nonpayment;
  - (d) the steps taken to make the payments;
- (c) whether interest is being paid for the arrears; and
  - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SFIRI B. S. MURTHY): (a) to (f) Information is being collected and will be laid on the Table of the House.

### ALLOTMENT OF LAND TO HOUSE BUILDING CO-OPERATIVE SOCIETIES

739. SHRI D. THANGARI: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to refer to the reply to Unstarred Question No.

- 141 given in the Rajya Sabha on 29th April, 1969 and state:
- (a) the names of the 38 House Building Cooperative Societies whose cases have been finalised for the allotment of land:
- (b) the names of the 11 House Building Cooperative Societies whose cases have been closed on account of non-payment of the required premium;
- (c) whether it is a fact that some Societies have been allotted land; and
- (d) if so, the names of the Socie ties and by when they have been asked to deposit the necessary pre mium?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHV): (a) and (b) The required information is given in the Annexure.

- (c) and (d) Of the above 38 Societies, the following 13 Cooperative House Building Societies have been given physical possession of land:
  - 1. Mianwali C.H.B.S.
  - L'. Delhi Housing C.H.B.S.
  - :'. New Indraprastha (Backward Class) C.H.B.S.
  - I. Shanker Garden Plot Holder C.H.B.S.
  - ',. Bhirochi C.H.B.S.
  - >. Hindustan C.H.B.S.
  - 7. Pahari Dhiraj C.H.B.S.
  - 8. Delhi Union C.H.B.S.
  - 9. Birla Mills Workers C.H.B.S.
  - Public Sector (P&T) Employees C.H.B.S.
  - Central Water & Power Commission C.H.B.S.
  - Government School leathers C.H.B.S.
  - 13. C.P.W.D. C.H.B.S.

These Societies have since paid the full premium.

#### Annexure

(a) Names of the Cooperative House Building Societies whose cases have been finalised for the allotment, of land in Pritampura and Rhotak Road areas

#### Name of the Society

- 1. Mianwali Cooperative House Building Society.
- 2. Delhi Housing C.H.B.S.
- 3. Deraghazi Khan C.H.B.S.
- New Indraprastha (Backward Class) C.H.B.S.
- 5. Shanker Garden Plot Holder C.H.B.S.
- 6. Bhirochi C.H.B.S.
- 7. Industrial Workers C.H.B.S.
- 8. Low Income Group Government Servant C.H.B.S.
- 9. State Bank of India C.H.B.S.
- 10. Reserve Bank of India C.H.B.S.
- 11. Janta C.H.B.S.
- 12. Hindustan C.H.B.S.
- 13. Ministry of Rehabilitation C.H.B.S.
- 14. Shakti C.H.B.S.
- Northern Zone Insurance C.H.B.S.
- 16. Ambica C.H.B.S.
- 17. Pahari Dhiraj C.H.B.S.
- IS. Kohat Refugees C.H.B.S.
- 19. Timarpur C.H.B.S.
- 20. U.P. Saniaj C.H.B.S.
- 21. Shiva C.H.B.S.
- 22. Delhi Union C.H.B.S.
- 23. Birla Mills Workers C.H.B.S.
- Supply Audit Sc Accounts C.H.B.S.
- 25. Raj Nagar C.H.B.S.
- Public Sector (PfeT) Employees C.H.B.S.
- 27. Delhi University Teachers C.H.B.S.

### Name of the Society

- 28. Rohtas C.H.B.S.
- 29. Dehati C.H.B.S.
- 30. Rajdhani C.H.B.S.
- 31. C.W.P.C. C.H.B.S.
- 32. Government School Teachers C.H.B.S.
- National Defence Workers C.H.B.S.
- 34. Central Government Industrial Workers C.H.B.S.
- D.M.C. School Teachers C.H. B.S.
- 36. C.P.W.D. C.H.B.S.
- 37. Chander Lok C.H.B.S.
- 38. Model A.R.P. Qr. C.H.B.S.
- (b) Names of the Cooperative House Building Societies whose cases have been closed on account of non-payment of the premium

# Name of the Society

- 1. Khyber Cooperative House Building Society.
- 2. Kingsway C.H.B.S.
- 3. Timarpur Purani Chandrawal C.H.B.S.
- 4. Govind C.H.B.S.
- 5. Jumna Bazar C.H.B.S.
- 6. Progressive C.H.B.S.
- 7. Punjab Frontier C.H.B.S.
- 8. Ratan and Good Friends C.H. B.S.
- 9. Tara C.H!B.S.
- 10. Ring Road C.H.B.S.
- 11. Rajasthani Bhayan C.H.B.S.

# सफेद दाग के रोगी

740. श्रीमती (विद्यावती चतुर्वेदी: क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगर विकास मंत्री यह वताने की कृपा करेंगे कि:

(क) इस समय भारत में सफेद दाग के रोगियों की संख्या कितनी है;

to Questions

- (ख) क्या इस रोग पर काबू पाने के लिये कोई श्रनुसंधान किया जा रहा है या इसके इलाज के लिये कोई प्रभावी श्रीषधी उपलब्ध है; श्रीर
- (ग) क्या अखिल भारतीय शारीरिक शिक्षा परिषद (रिजस्टर्ड), नयी दिल्ली ने सरकार को अनुदान प्राप्त करने के लिये कोई योजना दी है और यदि हां, तो उसकी रूपरेखा क्या है और सरकार ने उस पर क्या निर्णय किया है?

#### LEUCODERMA CASES

740. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) what is the present number of Leucoderma patients in India;
- (b) whether any research is being conducted to control this disease or whether any effective medicine is available for its treatment; and
- (c) whether the Akhil Bharativa Sharirik Shiksha Parishad (Regd.), New Delhi has submitted any scheme to Government for obtaining grant and if so, what are the outlines thereof and what decision has been taken by Government thereon?]

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर-विकास मंत्रालय मं राज्य मंत्री (श्री बी० एस० मूर्ति): (क) सफेद दाग (श्वेतकुष्ठ) का रोग ब्रिधसूच्य नहीं है और इस रोग का कोई राष्ट्रव्यापी सर्वेक्षण नहीं किया गया है। अतः इसके रोगियों की संख्या जान नहीं है।

<sup>†[ ]</sup>English translation.